

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.06.2024 (MONDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 24/2024 For Exemption IA No. 420/2024 Interim relief IA No. 422/2024 Additional docs. IA No. 421/2024	MIH Edtech Investments B.V through its authorised rep & 2 Ors. Vs Think & Learn Pvt. Ltd. & 13 Ors.	M/s Shankh Sengupta	Mr. Manmeet Singh- R1-R4
2	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024 For Condone Delay IA No. 394 & 395/2024	Kamma Srjivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	
3	Comp App (AT) (CH) (Ins) No. 148/2024 Delay in refiling IA No. 397/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru s. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd. & 4 Ors.	Mr. B Vijay	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia- R1, R2a, R2d, R5- R10

5	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
6	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No. 377/2024 For Direction IA No. 466/2024 For Additional docs IA No. 467/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
7	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan
8	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
9	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan

11	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan
12	TA (AT) No. 70/2022 (Comp App (AT) No.42/2020 IA No. 763/2020 IA No. 764/2020)	Bhagyanagar Boards & Chemicals Pvt Ltd Vs Vijay Kumar Goyal & Ors.	Mr. D Abhinav Rao	
13	TA (AT) No. 90/2022 (Comp App (AT) No. 34/2020 IA No. 669/2020)	Anjana Sanghi & 2 Ors. Vs Giresh Kumar Sanghi & 10 Ors.	Mr. Anirudh Wadhwa	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 69/2024 For Urgent Hearing IA No. 203/2024 For Direction IA No. 202/2024 Additional docs IA No. 204/2024	H.M.Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
15	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Mr. Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar- R1- R5
16	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023 To implead IA No. 238/2024	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	Mr. Nithin Chowdary Pavuluri-R1

17	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd.	Mr. Amir Bavani	Mr. T Deendhayalan
18	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed WITH	Mr. R Vishnu	
19	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed	Mr. R Vishnu	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan-R1 R2
21	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	Mr. Allwin Godwin- R1 M/s Sagar Associates- R2 Mr. Edward James- R3

	For Exemption IA No. 103/2021 To implead IA No. 313/2023			Ms. Janani Shankar (For Impleadment)
22	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
23	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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For Assistance,

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